

COURT NO. 13
THE HONOURABLE DR. JUSTICE G.RADHA RANI

**To be heard on Tuesday the 30th day of July 2024(AT 10:30 AM - HYBRID MODE) NOTE-For Registration -
<https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com>**

(DAILY LIST)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR JUDGMENT</u>				
1	CMA/112/2019 IA 1/2019(Condone Delay Petition)	GEETHA MADHURI N S	SR SERVED SR MEMO FILED SERVED VIDE USR NO.11221/19	HYDERABAD
2	CCCA/37/2021	E V V S RAVI KUMAR	ERANKI PHANI KUMAR SR>APP BY SRI ERANKI PHANI KUMAR(4748),ADVOCATE.] Counter Affidavit filed vide USr NO.42343/2023, dt.25.04.2023. BRIEF NOTE FILED VIDE USR NO.16106/2024.	HYDERABAD
<u>FOR ORDERS</u>				
3	AS/326/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Suspension Petition)	ZAKIR ALI DANISH (SC FOR TSNPDCL)	GUDI MADHUSUDHAN REDDY RR-1 NOTICE SENT NOT YET RETURNED,RR-2 & 3 NOTICE SERVED. PROOF OF SERVICE NOT FILED.	NIZAMABAD
<u>FOR DISMISSAL</u>				
4	SA/909/2001 IA 1/2017(SAMP 574/2017)(Permission Petition) IA 2/2023(Receive Docs Petition)	G SHASHIDHAR REDDY	KRISHNA MURTHY DEVARAKONDA V RAMAKRISHNA REDDY (R2)	NALGONDA
5	SA/1079/2004 IA 1/2016(SAMP 389/2016)(Return Documents) SA/299/2006	MOHAMMED ABDUL WAHAB	K HARISH KUMAR	HYDERABAD
6	SA/299/2006	D V SITARAMAMURTHY	K HARISH KUMAR KHAJA MOIZUDDIN (R33)	HYDERABAD
7	AS/116/2024 IA 2/2024(Condone Delay Petition) IA 3/2024(Injunction Petition)	P NAGENDRA REDDY	R VINOD REDDY SR-NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED.	SANGAREDDY
<u>FOR ORDERS OF COURT</u>				
8	CMSA/201/2024/(Filing No.)	M V RAJA RAAM		HYDERABAD
<u>INTERLOCUTORY</u>				
9	AS/354/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Injunction Petition)	B SHIVA KUMAR	T BALA MOHAN REDDY (R3) CAVEAT FILED BY M/S T BALA MOHAN REDDY FOR RR-2 & 3 RR-1 2 & 3 NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED.	MEDCHAL- MALKAJGIRI
10	AS/400/2024 IA 1/2024(Stay Petition)	ARAVALA SREENIVASA RAO	MADIRAJU PRABHAKAR RAO CAVEAT FILED BY M/S M.PRABHAKAR RAO FOR-SR	KHAMMAM
11	AS/404/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Injunction Petition)	AVANCHA H CHAKRAVARTHY		RANGA REDDY

ADMISSION

12	CMA/956/2018 IA 1/2018(Condone Delay Petition)	GEETHA MADHURI N S	B KAVITA YADAV MEMO FILED VIDE USR NO.80557/2018 DT 8/10/2018 SR APP	HYDERABAD
13	AS/533/2023 IA 2/2023(Injunction Petition) IA 1/2024(Implead Petition) IA 2/2024(Leave Petition)	R R KALYAN	MADIRAJU PRABHAKAR RAO (R8) MADIRAJU PRABHAKAR RAO (R3) K ANNAPURNA REDDY MADIRAJU PRABHAKAR RAO (R7) MADIRAJU PRABHAKAR RAO (R2) MADIRAJU PRABHAKAR RAO (R6) MADIRAJU PRABHAKAR RAO (R5) MADIRAJU PRABHAKAR RAO (R4) R-1-DIED VIDE C.T. RR-2 TO 8-APP BY M/S MADIRAJU PRABHAKAR RAO	BHADRADRI KOTHAGUDEM
14	AS/346/2024 IA 2/2024(Condone Delay Petition) IA 3/2024(Stay Petition)	P RAMA SHARANA SHARMA	RR-1,2 & 3 NOTICE SENT NOT YET RETURNED,PROOF OF SERVICE NOT FILED.	BHADRADRI KOTHAGUDEM

INTERLOCUTORY

15	SA/1035/1998 IA 1/2009(SAMP 4376/2009)(Fix an Early Date) IA 1/2024(Condone Delay Petition) IA 2/2024(Set Aside Petition) IA 3/2024(Condone Delay Petition) IA 4/2024(Set Aside Petition)	P GIRI KRISHNA	PRABHU NATH VASIREDDY C HANUMANTHA RAO (R2) PP2 & 4- Appearance by P.Giri Krishna (4729) vide USR No.104401 dated 17/11/2022 Memo Proof of Service filed vide USR No.60228 dated 04-07-2024	RANGA REDDY
16	SA/1310/2005 IA 1/2006(SAMP 2975/2006)(Vacate Stay Petition)	N NAVEEN KUMAR	VIVEK JAIN K S SUNEEL (R10) Vacate Stay Petition RR- Memo filed vide Usr No.7662 Dt 3/2/2022 Memo filed vide USR No.28101 dated 14- 03-2023 Memo filed vide USR No.38898 dated 17.04.2023	NIZAMABAD
17	SA/764/2010 IA 1/2012(SAMP 32359/2012)(L R Petition) IA 1/2013(SAMP 47840/2013)(Compromise Petition) IA 1/2024(Condone Delay in Rep) IA 2/2024(Condone Delay Petition) IA 3/2024(Restoration Petition)	M A BASITH	A RAVI SHANKAR	HYDERABAD
18	AS/205/2019 IA 1/2019(Suspension Petition) IA 2/2024(Extension Petition)	NAZIR AHMED KHAN	PROOF OF PAPER PUBLICATION (IN EENADU - TELUGU DAILY NEWS PAPER RANGA REDDY DISTRICT - ADDITION IN UPPAL AREA DATED 11/7/2024)FILED AS PER - CO.DT.1/7/2024 VIDE USR NO 67200/2024 FOR-SR Memo filed vide USR No.34783/2019 Memo filed vide USR No.36336/2019 SR-(INSUFFICIENT ADDRESS)VIDE - MEMO FILED USR NO.11759/2020	RANGA REDDY
19	AS/141/2020 IA 1/2023(Vacate Stay Petition) IA 1/2024(Implead Petition)	B SHIVA KUMAR	MALIPEDDI SRINIVAS REDDY RR-1 TO 5-APP BY M/S MALIPEDDI SRINIVAS REDDY R-6-SERVED R-7-NS NOT YET RETURNED COUNTER AFFIDAVIT FILED VIDE USR NO.69613/2024.	RANGA REDDY

20	AS/275/2023 IA 2/2023(Condone Delay Petition) IA 3/2023(Stay Petition) IA 4/2023(Vacate Stay Petition)	V YADU KRISHNA SAINATH	AHMED EHTESHAM KAWKAB PROOF OF SERVICE FILED VIDE USR NO.66503/2023. MEMO FILED VIDE USR NO.67216/2023. COUNTER AFFIDAVIT FILED VIDE USR NO.78155/2023. SR- APP BY M/S.AHMED EHTESHAM KAWKAB [11447].	RANGA REDDY
21	AS/315/2023 IA 3/2023(Injunction Petition) IA 4/2023(Suspension Petition) IA 1/2024(Stay Petition)	VEMPATI MALLIKARJUN SHASTRY	JANARDHAN REDDY KOTHA J ASHVINI KUMAR (R3) R-1-APP BY M/S.K.JANARADHAN REDDY. R-3-APP BY M/S J ASHVINI KUMAR RR-2,11,19 & 20-SERVED R-4-DIED VIDE C.T. RR-5,8-(ADDRESSE LEFT)VIDE POSTAL ENDORSEMENT RR-6,7,14-NS NOT YET RETURNED R-9-(REFUSED)VIDE POSTAL ENDORSEMENT R-10-(PARFTY EXPIRED)VIDE POSTAL ENDORSEMENT RR-12,15-NS RETURNED UNSERVED RR-13,16,17,18-(NO SUCH PERSON)VIDE POSTAN ENDORSEMENT	KAMAREDDY
22	CCCA/12/2024 IA 2/2024(Condone Delay Petition) IA 4/2024(Vacate Stay Petition) IA 5/2024(Vacate Stay Petition)	GADDAM KIRAN KUMAR	G RAMACHANDRA REDDY SRINIVAS VELAGAPUDI (R2) SRINIVAS VELAGAPUDI RR-1 AND 2 NOTICE SERVED. MEMO OF COMPLIANANCE FILED VIDE USR NO 8684/2024. PROOF OF SERVICE NOT FILED.	HYDERABAD
23	AS/57/2024 IA 1/2024(Stay Petition) IA 2/2024(Injunction Petition)	D KRISHNA MURTHY	KOKA SATYANARAYANA RAO CAVEAT FILED BY M/S KOKA SATYANARAYANA RAO FOR R-1 (REP BY HIS G.P.A HOLDER MR.P.VINOD KUMAR) RR-2 TO 5-(NO SUCH PERSON)VIDE POSTAL- ENDORSEMENT R-6-NS NOT YET RETURNED MEMO FILED VIDE USR NO.16936/2024.	RANGA REDDY
24	CCCA/100/2024 IA 2/2024(Condone Delay Petition) IA 3/2024(Injunction Petition)	PRABHAKAR PERI	PROOF OF SERVICE FILED VIDE USR NO.63095/2024 RR-1 & 6 NOTICE SENT NOT RETURNED.	HYDERABAD
25	AS/154/2024 IA 1/2024(Injunction Petition)	SUMITH RAJ	GAJANAND CHAKRAVARTHI (R3) GAJANAND CHAKRAVARTHI (R2) KEMA SRIKANTH (R5) GAJANAND CHAKRAVARTHI (R4) R-1-DIED VIDE C.T. RR-2 TO 4-APP BY M/S GAJANAND CHAKRAVARTHI R-5-APP BY M/S KEMA SRIKANTH PROOF OF SERVICE FILED VIDE USR NO.37517/2024.	ADILABAD
26	AS/186/2024 IA 1/2024(Injunction Petition)	MOHD ASIF AMJAD	G DINESH PATIL CAVEAT FILED FOR SR-BY G.DINESH PATIL PROOF OF SERVICE FILED VIDE USR NO.34163/2024.	NIZAMABAD
27	AS/204/2024 IA 1/2024(Stay Petition) IA 3/2024(Extension Petition)	J RAMMOHAN RAO	K DURGA PRASAD SR-(NO SUCH PERSON)AS PER MEMO FILED VIDE USR NO.50828/2024.	NIZAMABAD
28	AS/226/2024 IA 1/2024(Stay Petition) AS/195/2024	GADDAM SRINIVAS	RR-1 & 3-NS NOT YET RETURNED RR-2 & 4-DIED VIDE C.T.	NIZAMABAD
29	AS/195/2024 IA 1/2024(Suspension Petition) IA 2/2024(Injunction Petition) IA 3/2024(Injunction Petition)	GADDAM SRINIVAS	ENNAMSETTY AKHIL CAVEAT FILED BY ENNAMSETTY AKHIL FOR RR-1 & 3 RR-2 & 4-DIED VIDE C.T.	NIZAMABAD

30	AS/228/2024 IA 1/2024(Permission Petition) IA 2/2024(Stay Petition)	N GANGADHAR	V VENKAT RAM NARSAIAH CAVEAT FILED BY M/S V VENKAT RAM NARSAIAH FOR R-1	WARANGAL
31	AS/233/2024 IA 1/2024(Injunction Petition)	M SARITHA	MADIRAJU PRABHAKAR RAO (R2) R1-NS-RETURNED AS INSUFFICIENT ADDRESS AS PER POSTAL ENDORSEMENT CAVEAT FILED BY M/S MADIRAJU PRABHAKAR RAO FOR R-2 PROOF OF SERVICE NOT FILED.	BHADRADRI KOTHAGUDEM
32	AS/260/2024 IA 1/2024(Stay Petition)	USAKOYEELA CHANDRASHEKAR	V V RAMANA RAO (R8) V V RAMANA RAO (R10) V V RAMANA RAO (R11) V V RAMANA RAO (R4) R-1-DIED VIDE C.T. RR-2,4 & 5-(INSUFFICIENT ADDRESS)VIDE- POSTAL ENDORSEMENT RR-3,7,9 & 10-APP BY M/S V V RAMANA RAO RR-6 & 8--SERVED R-11-NS NOT YET RETURNED PROOF OF SERVICE FILED VIDE USR NO.55820/2024.	RAJANNA SIRCILLA
33	AS/296/2024 IA 1/2024(Injunction Petition)	C M R VELU	POLKAMPALLY PAVAN KUMAR RAO P SOMA SHEKAR REDDY (R2) R-1-APP BY M/S POLKAMPALLY PAVAN KUMAR RAO R-2-APP BY M/S P SOMA SHEKAR REDDY R-3-(SERVED)AS PER MEMO FILED VIDE USR NO.55680/2024. MEMO FILED VIDE USR NO.59838/2024	NIZAMABAD
34	AS/300/2024 IA 2/2024(Condone Delay Petition) IA 3/2024(Injunction Petition)	GOURARAM RAJASHEKAR REDDY	MANDAPATI MURALI KRISHNA RR-1 AND 2 NOTICE SERVED,MEMO FILED VIDE USR NO 63636/2024.	BHADRADRI KOTHAGUDEM
35	AS/321/2024 IA 1/2024(Stay Petition)	K BUCHI BABU		MEDCHAL- MALKAJGIRI
36	AS/371/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Suspension Petition)	BANAVATH NAGESHWAR RAO	R R KALYAN SR-NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED.	BHADRADRI KOTHAGUDEM
37	AS/379/2024 IA 1/2024(Suspension Petition)	Y KRISHNA MOHAN RAO	P SOMA SHEKAR REDDY (R5) CAVEAT FILED BY M/S P SOMA SHEKAR REDDY FOR R-5	RANGA REDDY
FOR HEARING				
38	SA/761/2002	MEHERCHAND NORI	NAZIR AHMED KHAN (AT 2:15 PM)	HYDERABAD
39	CCCA/78/2024	VADEENDRA JOSHI	VIVEK JAIN CAVEAT FILED BY M/S VIVEK JAIN FOR - SR MEMO VIDE USR 49022/2024 COUNTER AFFIDAVIT FILED VIDE USR NO.66612/2024.	HYDERABAD
40	AS/160/2024 AS/161/2024	MOHD ASIF AMJAD	G DINESH PATIL CAVEAT FILED BY M/S G.DINESH PATIL FOR-SR PROOF OF SERVICE FILED VIDE USR NO.34160/2024. MEMO OF COMPLIANCE FILED VIDE USR NO.69094/2024.	NIZAMABAD

41	AS/161/2024 IA 1/2024(Suspension Petition)	MOHD ASIF AMJAD	G DINESH PATIL CAVEAT FILED BY M/S G.DINESH PATIL FOR-SR PROOF OF SERVICE FILED VIDE USR NO.34161/2024. COUNTER AFFIDAVIT FILED VIDE USR NO.40710/2024.	NIZAMABAD
42	AS/165/2024 IA 1/2024(Stay Petition)	LAKSHMIKANTH REDDY DESAI	SR-RETURNED AS INSUFFICIENT ADDRESS AS PER POSTAL ENDORSEMENT SR-(INSUFFICIENT ADDRESS) VIDE MEMO FILED USR NO.55764/2024.	RANGA REDDY
43	AS/318/2024	VIVEK JAIN	R-1--SERVED RR 2 TO 8-FORMAL PARTIES VIDE C.T.	HYDERABAD
<u>PART-HEARD</u>				
44	SA/584/2002 IA 1/2024(Addl. Evidence Petition) CC/2644/2012 (Filing No) SA/594/2002	MANJARI S GANU	P GIRI KRISHNA MEMO filed vide USR No.33197 dated 01- 04-2024 Counter Affidavit filed vide USR No 37947 dated 16-04-2024	NIZAMABAD
45	SA/594/2002	MANJARI S GANU	P GIRI KRISHNA SR-APPY	NIZAMABAD
46	CC/2644/2012/ (Filing No)	MANJARI S GANU	GP FOR ARBITRATION P GIRI KRISHNA (R31) SR-APPY	NIZAMABAD
47	CMA/497/2012	ZAKIR ALI DANISH (SC FOR TSNPDCL)	R1 SERVED R2 SERVED R3 SERVED R4 SERVED	NIZAMABAD
48	AS/52/2021	MADIRAJU PRABHAKAR RAO	SUDARSHAN MALUGARI R-1 APP BY M/s.MALUGARI SUDARSHAN R2 & 3-ADDRESSEE LEFT WITHOUT INSTRUCTIONS R4-LEFT AS PER PROOF OF SERVICE FILED VIDE USR NO.13948/2023 RR-5 & 6-(SERVED)VIDE MEMO FILED USR NO.60737/2022 COUNTER AFFIDAVIT FILED VIDE USR NO.12042/2022 WRITTEN SUBMISSION FILED VIDE USR NO.83202/2022	RANGA REDDY
<u>FINAL HEARING</u>				
49	SA/1028/1998 IA 2/2017(SAMP 9036/2017)(L R Petition)	M RAMA RAO	Y ASHOK RAJ	MEDAK
50	SA/983/2003	T RAMULU	B MAHENDER REDDY RR6 to 8 app.by Kadaru Prabhakar Rao- 12149 (usr 59395 dt 03.07.2024)	KARIMNAGAR
51	SA/1228/2008	MR V AJAY KUMAR (SC FOR AP TRANSCO)	L PRABHAKAR REDDY	NALGONDA
52	SA/358/2009	M DAMODAR REDDY N PRAVEEN REDDY	K LAKSHMI MANOHAR	RANGA REDDY
53	CMA/834/2010	PRATAP NARAYAN SANGHI	A K JAYAPRAKASH RAO SR APP	ADILABAD
54	CMA/835/2010	PRATAP NARAYAN SANGHI	A K JAYAPRAKASH RAO SR APP	ADILABAD
55	CMA/393/2011	M VIDYASAGAR	RAVI KONDAVEETI R1 SERVED R2 APP	NALGONDA

56	CMA/1235/2011 IA 1/2011(CMAMP 2124/2011)(Direction Petition)	M VIDYASAGAR	GP FOR ARBITRATION SR SERVED PROOF OF SERVICE FILED VIDE USR NO 591/2012	HYDERABAD
57	CMA/1392/2011	M VIDYASAGAR	GP FOR ARBITRATION (R2) R1 DIED VIDE C.T R2 APP BY G.P FOR ARBITRATION AS PER C.O DT 31/08/2023	HYDERABAD
58	CMA/142/2013 IA 2/2013(CMAMP 288/2013)(Injunction Petition)	M VIDYASAGAR	GP FOR ARBITRATION SR SERVED	HYDERABAD
59	CMA/594/2017	M VIDYASAGAR	GP FOR ARBITRATION J R MANOHAR RAO (R2) R1 APP R2 APP RR 3&4 NOT NECESSARY PARTIES VIDE C.T	HYDERABAD
60	AS/194/2019 IA 1/2022(Vacate Stay Petition) AS/198/2019	G RAMA CHANDER RAO	P V SANJEEVA RAO VEDULA SRINIVAS (R5) VEDULA SRINIVAS (R4) VEDULA SRINIVAS (R2) VEDULA SRINIVAS (R3) VEDULA CHITRALEKHA R1-APP BY P V SANJEEVA RAO RR2 TO 5-APP BY VEDULA SRINIVAS REPLY AFFIDAVIT FILED VIDE USR NO.74093/2023.	RANGA REDDY
61	AS/198/2019 IA 1/2022(Vacate Stay Petition)	G RAMA CHANDER RAO	P V SANJEEVA RAO VEDULA CHITRALEKHA RR-1 TO 5-APP BY M/S P.V.SANJEEVA RAO REPLY AFFIDAVIT FILED VIDE USR NO.74091/2023.	RANGA REDDY
62	AS/382/2019	BANKATLAL MANDHANI	VENKATA MURALIDHAR M (R5) KRISHNA KISHORE KOVVURI (R2) VENKATA MURALIDHAR M (R6) E MADAN MOHAN RAO (R9) VENKATA MURALIDHAR M (R7) KRISHNA KISHORE KOVVURI (R3) E MADAN MOHAN RAO (R11) VENKATA MURALIDHAR M (R4) E MADAN MOHAN RAO (R10) RR-1 TO 3 & 8-SERVED RR-4 TO 7-APP BY M/S VENKATA MURALIDHAR M RR-9 TO 11-APP BY M/S MADAN MOHAN RAO	ADILABAD
63	AS/650/2019 IA 2/2021(Review Petition) AS/60/2020	G RAJESHWAR REDDY	R BALA SUBRAMANYAM (R3) PARTY IN PERSON RR-1 TO 2-NS NOT YET RETURNED PROOF OF SERVICE NOT FILED FOR RR-1 TO 3 1)MEMO FILED VIDE USR NO.37570/2021 2)COUNTER AFFIDAVIT FILED VIDE USR NO.37572/2021 MEMO FILED VIDE USR NO.17051/2024. MEMO FILED VIDE USR NO.26585/2024. COUNTER AFFIDAVIT FILED VIDE USR NO.26585/2024. R3-APP BY R BALA SUBRAMANYAM AS PER MEMO FOR VAKALATH FILED VIDE USR NO.41947/2024.	KARIMNAGAR

64	AS/60/2020 IA 2/2020(Suspension Petition)	R BALA SUBRAMANYAM	RR-1 TO 5,7 & 8- "UNCLAIMED E POSTAL ENDORSEMENT R-6-NS NOT YET RETURNED MEMO FILED VIDE USR NO.32252/2024. APPELLANT NO.3 APP BY R BALA SUBRAMANYAM AS PER MEMO FOR VAKALATH FILED VIDE USR NO.41951/2024.	KARIMNAGAR
65	CMA/956/2019 IA 1/2019(Leave Petition) IA 4/2019(Suspension Petition)	KOTHACHERUVU RAMESH BABU	NARASIMHA MURTHY GOLLAMUDI GP FOR ARBITRATION (R5) GP FOR ENDOWMENTS (R4) RR1 TO 3.APP BY NARSIMHA MURTHY GOLLAMUDI RR4 TO 6.SERVED MEMO FILED VIDE USR NO.65492/2019 R7 SERVED COUNTER FILED VIDE USR 17865 OF 2020	HYDERABAD
66	AS/105/2020 IA 1/2020(Suspension Petition) AS/107/2020	CHANDRASEN LAW OFFICES	MANU CAVEAT FILED BY M/S MANU(9419)FOR -SR	NALGONDA
67	AS/107/2020 IA 1/2020(Injunction Petition)	CHANDRASEN LAW OFFICES	MANU CAVEAT FILED BY M/S MANU(9419)FOR -SR	NALGONDA
68	AS/237/2020 IA 1/2023(Modification) AS/238/2020	R A ACHUTHANAND	G PURUSHOTHAM RAO CAVEAT FILED BY M/S G.PURUSHOTHAM RAO (6435)FOR-SR SOLE APPELLANT-NS-NOT YET RETURNED.	RANGA REDDY
69	AS/238/2020	R A ACHUTHANAND	G PURUSHOTHAM RAO CAVEAT FILED BY M/S G.PURUSHOTHAM RAO(6435) FOR R-1 RR-2 & 3-SERVED SOLE APPELLANT-NS-NOT YET RETURNED.	RANGA REDDY
70	AS/108/2021 IA 1/2024(Implead Petition) IA 2/2024(Injunction Petition) IA 3/2024(Addl. Evidence Petition)	VEDULA CHITRALEKHA	K VENUMADHAV R1-APP BY K.VENUMADHAV CAVEAT FILED BY K.VENUMADHAV FOR RR-2 & 3 PROPOSED RESPONDENTS NO.4 TO 6- APP BY K.VENUMADHAV COUNTER AFFIDAVIT FILED VIDE USR NO.31597/2024.	KARIMNAGAR
71	CCCA/121/2023 IA 2/2023(Modification) IA 1/2024(Additional Material Petition) IA 3/2024(Receive Additional Material Papers)	RAVI CHANDRA BEJJARAM	M A K MUKHEED R1&R2 unserved (party left) proof of service vide usr No. 124021 of 2023	HYDERABAD